

Sixteenth Loksabha

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Title: Introduction of the Unlawful Activities (Prevention) Amendment Bill, 2018 (Insertion of new sections 23 A to 23 C)

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Sir, I beg to move for leave to introduce a Bill further to amend the Unlawful Activities (Prevention) Act, 1967.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Unlawful Activities (Prevention) Act, 1967.”

The motion was adopted.

SHRI CHANDRAKANT KHAIRE: I introduce the Bill.